



29&30
% 29.04.2009

Present: Ms Prem Lata Bansal, Ms Anshul Sharma, Mr Sanjeev Rajpal & Mr Mohan Prasad Gupta, Advocates for the Appellant.
Mr O.P. Srivastava, Advocate for the Respondent

+ ITA Nos. 349/2008 & 474/2008

*

The questions raised in this appeal are squarely covered against the revenue by a recent judgment of this Court in *ITA No. 200/2008* titled *Commissioner of Income Tax vs Pawan Gupta* and/or *ITA No 1173/2007* titled *Commissioner of Income Tax vs Tulika Mishra*. No substantial question of law arises for consideration. The appeal is dismissed.

A handwritten signature in black ink, appearing to read 'V Sen'.

VIKRAMAJIT SEN, J.

A handwritten signature in black ink, appearing to read 'Rajiv Shakdher'.

RAJIV SHAKDHER, J.

APRIL 29, 2009

kk